## Qualification for Appointment of Lecturers in Colleges

4932. SHRI RAJ NATH SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what is the minimum qualification required for appointment of a Lecturer in Degree colleges as prescribed by UGC at present;
- (b) whether it is a fact that candidates possessing M. Phil and Ph.D. Degree are not given equal weightage as against those having qualified NET
- as against those having qualified NET (National Eligibility Test);
- (c) if so, what are the reasons for ignoring the importance of M. Phil hand; or Ph.D with respect to NET; and
- (d) whether Government propose to give equal status to M. Phil, Ph. D. and NET qualified candidates in the matter of appointment of lecturers in Degree colleges?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT **DEPARTMENT** EDUCATION AND DEPARTMENT OF CULTURE (KM. SELJA): (a) The UGC Regulations, 1991 regarding minimum qualifications for appointment of teachers in Universities and Colleges provide that a candidate should have good academic record with at least 55 per cent marks or an equivalent grade at Master's level in the relevant subject from and Indian University or an equivalent degree from a foreign University. The said Regulations further provide that the candidate, besides fulfilling<sup>1</sup> the above qualifications, should have cleared the eligibility test for Lecturers conducted by UGC, CSIR or similar test accredited by the UGC.

(b) The UGC has given relaxation from the requirement of clear-

ing the eligibility test for M.Phil Ph. D. Degree holders who had rec-quired M.Phil by 31.12.92 or had submitted Ph.D. thesis by 31-12-93.

(c) and (d) Do not arise...

## Expenditure on cricket tests ..

- 4933. SHRI TINDIVAMAN G. VEN-KATRAMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the total expenditure incurred on cricket tests, per annum;
- (b) the total amount of expenditure on field activities;
- (c) which State tops the list of sportsmen;
- (d) what are the encounaging programmes to groom the sportsman and family children;
- (e) whether Government give pension to players who represent country in various games;
- (f) if so, what is the amount spent for Centre per annum; and
- (g) if not, whether Government propose to examine this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNTK): (a) Government doeg not incur any expenditure on cricket tests.

- (b) As per the Revised Estimates, the expenditure incurred by the Gov ernment of India on Sports & Grames activities during the year 1994-95 was Rs. 71.39 crores.
- (c) This differs from sport to sport. However, in general, the States of Kerala, Karnataka, Maharashtra Delhi, Punjab, Tamil Nadu, Manipur, West Bengal and Haryana have produced prominent sportspersons from time to time.